COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 19 of 2014

Dated: 19th May, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Western Electricity Supply Co. of Orissa Ltd., …. Appellant (s)
Versus
Orissa Electricity Regulatory Commission & Ors. ..... Respondent (s)

Counsel for the Appellant(s) : Mr. Soni Raj Choudhury

Counsel for the Respondent(s) : Mr. Rutwik Panda
Ms. Anshu Malik
Mr. P.C. Sen for R.1

Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshu Andley for R.2

ORDER

Learned counsel for the appellant states that he has received papers only yesterday and seeks adjournment of the matter.

List the matter on ***25.07.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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